

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI**

Dated: 29.11.2018

IT IS NOTIFIED THAT UNDERMENTIONED CASES WHICH COULD NOT BE TAKEN-UP ON 29.11.2018 WILL NOW BE LISTED ON THE DATES AS MENTIONED AGAINST EACH

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES	NEXT DATE OF HEARING
1.	Original Application No. 998/2018 (M.A. No. 1690/2018)	Mohd. Tahir Ansari Vs. Union of India & Ors.	Mr. Kunwar Arish Ali, Adv. for Applicant	03.12.2018
2.	Original Application No. 1001/2018 (M.A. No. 1690/2018)	Ranbir Singh Saroha Vs. Union of India & Ors.	Mr. Ranbir Singh Saroha, Applicant in person	30.11.2018
3.	Original Application No. 1003/2018	Jaya Prakash Dabral Vs. Prime Minister Gramin Sadak Yojana & Ors.	Mr. Jaya Prakash Dabral, Applicant in person	30.11.2018
4.	Original Application No. 1004/2018 (M.A. No.1701/2018)	M/s. Tulsi Stone Crusher Vs. Uttar Pradesh Pollution Control Board	Mr. Bhaskar Singh, Advocate for Applicant	03.12.2018
5.	Original Application No. 1013/2018 (M.A. No.1708/2018)	Paramveer Singh Vs. State of Uttar Pradesh & Ors.	Mr. Gaurav Kumar Bansal, Advocate for Applicant	30.11.2018
6.	M.A. No. 1707/2018 IN Appeal No. 234/2018	Charudatt Pandurang Koli & Ors. Vs. Maharashtra Pradesh Pollution Control Board & Ors.	Mr. Liz Mathew, Advocate for R-4	30.11.2018

COURT MASTER